

(iii) G.S.R. No. 835, dated the 16th June, 1979, publishing the Mineral Concession (Third Amendment) Rules, 1979.

[Placed in Library. See No. LT-147/80 for (i) to (ii)].

Notifications of the Ministry of Commerce, Civil Supplies and Cooperation (Department of Commerce)

SHRI PRANAB MUKHERJEE: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, Civil Supplies and Cooperation (Department of Commerce), under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) S.O. No. 1890, dated the 9th June, 1979, publishing the Export of Frozen Froglegs (Quality Control and Inspection) Rules, 1979.

(ii) S.O. No. 2123, dated the 23rd June, 1979, publishing the Export of Steel Wire Ropes (Quality Control and Inspection) Amendment Rules, 1979.

(iii) S.O. No. 2125, dated the 23rd June, 1979, publishing the Export of Steel Wire Strands (Quality Control and Inspection) Rules, 1979.

(iv) S.O. No. 2210, dated the 30th June, 1979, publishing the Export of Rosin (Inspection) Amendment Rules, 1979.

(v) S.O. No. 2211, dated the 30th June, 1979.

(vi) S.O. No. 2719, dated the 11th August, 1979, publishing the Export of Cumin Seeds (Quality Control and Inspection) Amendment Rules, 1979.

(vii) S.O. No. 2720, dated the 11th August, 1979, publishing the Export of Fish and Fishery Products (Quality Control and Inspection) Amendment Rules, 1979.

(viii) S.O. No. 2982, dated the 1st September, 1979, publishing the Ex-

port Inspection Agency Employees (Classification, Control and Appeal) Second Amendment Rules, 1979.

(ix) S.O. No. 3241, dated the 22nd September, 1979, publishing the Export of Jute Products (Quality Control and Inspection) Second Amendment Rules, 1979.

(x) S.O. No. 3320, dated the 29th September, 1979, publishing the Export of Gum Karaya (Inspection) Rules, 1979.

(xi) S.O. No. 3757, dated the 17th November, 1979, publishing the Export of Porcelain Insulators and Bushings (Quality Control and Inspection) Rules, 1979.

[Placed in Library. See No. LT-20/80 for (i) to (xi)].

Aluminium (Control) (Second Amendment) Order, 1979

SHRI PRANAB MUKHERJEE: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Steel and Mines (Department of Mines) Notification S.O. No. 565(E), dated the 4th October, 1979, publishing the Aluminium Control (Second Amendment) Order, 1979, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-175/80].

MR. CHAIRMAN: Shri Pahadia. Not here.

LEAVE OF ABSENCE TO SHRIMATI SHYAM KUMARI DEVI

MR. CHAIRMAN: I have to inform hon. Members that the following communication dated the 19th January, 1980, has been received from Shrimati Shyamkumari Devi:

"I have to inform you with a heavy heart that my young daughter-in-law expired on 17-1-80 and as per customs my presence in my town is necessary for 10 to 12 days